

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

23. C.P. (IB)/1316(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: MINI SHIVKUMAR PILLAI

Vs.

ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT LTD

SECTION: 9 of IBC 2016

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**ORDER**

Mr. Udayasankar Samudrala, Counsel appearing for the Petitioner and Mr. Mufaddal Paperwala i/b. M/s. Crawford Bayley & Co., Counsel appearing for the Respondent are present through Virtual hearing. List the matter on **16.02.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/